

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

REVIEW APPLICATION NO.200/00006/2021
(in OA No.200/217/2021)



Jabalpur, this Monday, the 05th day of April, 2021

HON'BLE MR.RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER

S.C. Ghosh S/o Late Dr. P.C. Ghosh aged about 60 years,
Occupation Retired Senior Section Engineer (P.Ways) Railways
R/o 2 Tagore Nagar, Narmada Road Jabalpur (M.P.) PIN Code
(482001) **-Applicant**

V e r s u s

1. Union of India, Through The Director of Estt. Railway Board Rail Mantralaya Rail Bhawan, New Delhi PIN Code 110001
2. Union of India through General Manager West Central Railway Head Quarter Office, Jabalpur (M.P.) PIN Code 482001
3. Senior Divisional Engineer (Coordinator) West Central Railway Jabalpur (M.P.) PIN Code (482001)
4. Chief Railway Engineer West Central Railway Jabalpur (M.P.) PIN Code (482001) **-Respondents**

O R D E R(in circulation)

By Ramesh Singh Thakur, JM-

This Review Application has been filed by the applicant to review the order dated 22.03.2021 passed by this Tribunal in

Original Application No.200/217/2021 whereby the same was disposed of at admission stage itself.



2. The applicant in this Review Application has sought for review of the order of this Bench only on the ground that while dictating in Open Court the order for grant of provisional pension as per law to the applicant has been missed out.

3. On going through the said order dated 22.03.2021, we find that inadvertently the order to decide the issue for grant of provisional pension to the applicant has been missed out. Therefore, we direct the Registry to modify the order dated 22.03.2021 passed in O.A. No.200/217/2021 by adding in Para 9 as under:-

“In the meantime, the issue regarding the grant of provisional pension to the applicant shall also be dealt with by the respondents as per law.”

4. Accordingly, this Review Application is disposed of at circulation stage itself.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

Karuna